

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

MA 3613/2019

In

CP 1501/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: ARI CONSOLIDATED INVESTMENTS PVT
LTD

Section 66 OF THE COMPANIES ACT, 2013

ORDER

None present.

It is made clear that if the Petitioner fails to appear on the next date of hearing,
the matter will be dismissed on account of non-prosecution.

List this matter on 22.11.2023.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/